

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1668
ANSWERED ON:08.03.2010
IMPLEMENTATION OF WELFARE SCHEMES
Dhotre Shri Sanjay Shamrao;Sharma Shri Madan Lal

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether due to lack of monitoring and coordination of welfare schemes the set objectives of said schemes are not being achieved;
- (b) if so, the reaction of the Government thereto;
- (c) the percentage of amount being spent for monitoring purposes out of the budgeted amount under each of the scheme of the Government;
- (d) the details of the shortcomings noticed in the implementation of the said schemes; and
- (e) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) No, Sir.
- (b) Does not arise.
- (c) to (e)The Ministry gets independent evaluation done of schemes and projects implemented by the Ministry under the following schemes, namely,
 - (i) Central Sector scheme of supporting projects of All India or interstate nature for Scheduled Caste Development, and
 - (ii) Scheme of Grant-in-aid for Research and publications covering the subject areas of social defence, disability and OBC. During 2009-10, Rs. 1.6 crore was allocated under these schemes. Appropriate corrective measures are taken periodically on the basis of the outcome of the evaluation studies sponsored by the Ministry under these schemes. The recommendations of the studies under various schemes, inter alia, include regular and timely release of funds/scholarships, adequate facilities in hostels, need for regular inspection and monitoring and creation of awareness of schemes etc.